

Annexure-1

Name of the corporate debtor: United India Shoe Corporation P Ltd ; Date of commencement of liquidation: 21.10.2022 ; List of stakeholders as on: 03.01.2023

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India, Stressed Asset Management Branch	17-11-2022	47,41,48,309	47,41,48,309	Secured Financial Debt	47,41,48,309	Yes	Note 1 and 2	Not mentioned	64.59%	Nil	Nil	0	Nil	Note 3
	Total		47,41,48,309	47,41,48,309	-	47,41,48,309	-	-	-	64.59%	-	-	-	-	-

Note No

- 1 **Primary:** a Hypothecation of stocks of raw materials, stock-in-process, finished goods, consumables , stores, and spares
- 2 **Collateral:** a Equitable Mortgage over factory land measuring 6.32 acres and buildings thereon comprised in Survey no 161, 162, situated at Solur Village, Vaniyambadi Taluk (Formerly Vellore Taluk) , North Arcot District belonging to the company [UNISCO].
b Hypothecation of movable assets of the company
- 3 Out of the total amount claimed and admitted by the Financial creditor, CIRP expenses amounting to Rs 12,72,898 that remain unpaid to the Financial Creditor as on the date of commencement of liquidation has been included under the Unpaid CIRP costs in the summary